

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 23<sup>rd</sup> September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application 128/2014 (CZ)	Raghunath Karan Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.  Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
2.	Original Application No. 129/2014 (CZ)	Davad Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.D.S Nagar Adv.  Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
3.	Original Application No. 140/2013 (M.A. No.150/14)	Radharani Vajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R- 14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10	
4.	Original Application No. 39/2014 (CZ)	Rajesh Ojha Vs. Union of India & 7 Ors.	Mr. Girish Garg, Adv for Petitioner Mr. Vishal Bhatnagar, Adv. for R-3,4 & 7 Mr. Sanjay K Agrawal Adv.	